



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07th November, 2022

NOTICE

Please take notice that the following matters listed on 09.11.2022 in the Court-III will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 100 of 2020 (PH)	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors. With	Pooja M. Saigal	Sakesh Kumar-R1 Rajshekhhar Rao-R2 U.A. Rana-R3
2.	Comp. App. (AT) No. 101 of 2020 (PH)	Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. & Ors.	Vijay Nair	Sakesh Kumar-R1 U.A. Rana-R2 Pooja M. Saigal-3
3.	Comp. App. (AT) (Ins) No. 279 of 2021	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.	Kunal Sabharwal	Abhishek Anand Komal Abrol-R1

	(PH)			
4.	Comp. App. (AT) (Ins) No. 106 of 2021 (PH)	With Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.	Ishaan Singhla	Abhishek Anand Vishal Hirawat-R1

By order of Hon'ble Chairperson

-Sd/-

Registrar